

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

RE-ASSEMBLED BUDGET SESSION

FRIDAY, THE 6th June, 2014

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 3:10 p.m. The day was allotted for transaction of Government Business.

1. National Anthem was played.

2. REPORT OF THE BUSINESS ADVISORY COMMITTEE:

In pursuance 230 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker announced the Report of the Business Advisory Committee.

3. ALLOCATION OF TIME:

Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs moved:

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current Session”. The Motion was put to vote and adopted, and the Calendar was approved.

4. PANEL OF CHAIRMEN:

In pursuance of Rule 9(1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the current Session.

- (i) Shri Ronnie V. Lyngdoh, MLA.
- (ii) Shri Martin M. Danggo, MLA.
- (iii) Shri Metbah Lyngdoh, MLA.
- (iv) Shri Nihim D. Shira, MLA.

5. QUESTIONS:

Questions No. 1,2, & 3 were taken up and disposed off.

6. ADJOURNMENT MOTION:

The Hon'ble Speaker admitted an Adjournment Motion brought by Shri James K. Sangma, MLA, Dr. Donkupar Roy, Leader of Opposition, Shri Paul Lyngdoh, MLA and Shri T. Chyne,

MLA. The text of the Adjournment Motion is as follows:

“This House do now adjourn to discuss the rapidly deteriorating law & order situation in the State, especially in Garo Hills leading to the mounting civilian deaths, attacks on law enforcers, mob violence and total anarchy”.

Shri James K. Sangma, moved the Adjournment Motion and initiated discussion.

Other Members who participated in the discussion on the Adjournment Motion were Dr. Donkumar Roy, Leader of Opposition, Shri C. R. Marak, MLA (at 12:05 P.M., Shri M. M. Danggo was in the Chair), Dr. Jemino Mawthoh, Shri Paul Lyngdoh, Shri Nihim D. Shira (at 12:50 P.M. Hon’ble Speaker was in the Chair) and Dr. D. D. Lapang.

Dr. Mukul Sangma, Chief Minister, replied.

Shri James K. Sangma was not willing to withdraw the Adjournment Motion as he was not satisfied with the reply of the Chief Minister.

The Adjournment Motion was then put to vote by the Hon’ble Speaker, and was rejected by the House.

7. LAYING OF REPORT/ AMENDMENTS:

- (i) Dr. Mukul Sangma, Chief Minister in-charge Tourism laid the Annual Report of the Meghalaya Tourism Development Corporation Limited for the year 1996-1997.
- (ii) Prof. R. C. Laloo, Deputy Chief Minister in-charge Revenue & Disaster Management laid the detailed list of various amendments of the Meghalaya Transfer of Land (Regulation) Act, 1971.

8. OBITUARY REFERENCES:

Rich and glowing tributes was paid by the House particularly to (L) Shri Monindra Rava, and the following personalities who have passed away. Shri S. Mallikarjunaiah, Shri Narayan Mukherjee, Dinesh Prasad Goala, Shri Tsona Gontse Rinpoche, Shri Tapan Sikdar and Shri Gopinath Pandurang Munde. Members who participated were Dr. Mukul Sangma, Chief Minister, Dr. D. D. Lapang, Shri Salseng C. Marak, Shri James K. Sangma and the Hon’ble Speaker.

9. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 9th June, 2014.

**Dated Shillong,
the 6th June, 2014.**

***Commissioner & Secretary,
Meghalaya Legislative Assembly.***